GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1004 ANSWERED ON:27.07.2015 Allocation of Fund for Saharia Tribe Shekhawat Shri Gajendra Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether various Scheduled Tribes (STs) development funds including funds for Saharia tribe in Rajasthan under four year conservation-cum-development plan are not released despite approval of the Government;
- (b) if so, the details thereof and the reasons therefor, and
- (c) the time by which funds for such development plans are likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (c): The Ministry has been implementing a 100% Central Sector Scheme namely "Development of Particularly Vulnerable Tribal Group" for overall development of Particularly Vulnerable Tribal Groups (PVTGs). Under the scheme, State Governments submit Conservation-cum-Development (CCD) Plans on the basis of assessed requirements which are holistic plans. An Expert Committee/ Projects Appraisal Committee in the Ministry examines CCD Plans and activities proposed for implementation, and approves the Plan. However, funds are released to a State based on the availability of funds in a particular financial year, proportionate to PVTG population of the State vis-a-vis PVTG population of the country, receipt of requisite documents etc. The details of funds sanctioned and released to Government Rajasthan during the last 3 years and the current year under the Scheme for development of Saharia PVTG are given below:-

(Rs. in crore)
SI.No. Financial year Funds released for Saharia PVTG in Rajasthan
1. 2012-13 15.00
2. 2013-14 7.00
3. 2014-15 15.00
4. 2015-16
(as on 22.7.15) 5.38
